COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 354 OF 2017

Dated: 25th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

ORDER

As agreed by the learned counsel appearing for the parties, list the matter on <u>17-7-2018</u>.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg